

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :12-02-2024

Date : 12.02.2024									
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applica nt	C.C Typ e	Ju dg e / Co ur t Na me	C.C Applied For	Deal ing Sect ion	Se at
1	13324 /2024	12.02. 2024	WP (C) - 14788 /2023	MAHENDRA DASH	C.O.	CO UR T NO .1	Order Dtd. 2023-07-14	WRIT BRAN CH-3	(S ea t No - 12 )
2	13325 /2024	12.02. 2024	WP (C) - 36125 /2023	D.K. JENA	C.O.	CO UR T NO .1	Order Dtd. 2024-03-01	WRIT BRAN CH-7	(S ea t No - 48 )
3	13326 /2024	12.02. 2024	WP (C) - 2472/ 2024	B.K. SWAIN	C.O.	CO UR T NO .1	Order Dtd. 2024-02-09	WRIT BRAN CH-8	(S ea t No - 40 )
4	13327 /2024	12.02. 2024	WP (C) - 5335/ 2022	P.K. BARIK	C.O.	CO UR T NO .1	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 13 )
5	13328 /2024	12.02. 2024	WP (C) - 34369 /2021	B. BEHERA	C.O.	CO UR T NO .1	Order Dtd. 2024-02-16	WRIT BRAN CH-1	(S ea t No - -

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6	13329 /2024	12.02. 2024	WP (C) - 39576 /2023	S. PATTANAI K	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-07	WRIT BRAN CH-5	(S ea t No - 22 )
7	13330 /2024	12.02. 2024	WP (C) - 1800/ 2024	U. KUMA	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-08	WRIT BRAN CH-8	(S ea t No - 39 )
8	13331 /2024	12.02. 2024	WP (C) - 1790/ 2024	U. KUMA	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-08	WRIT BRAN CH-8	(S ea t No - 39 )
9	13332 /2024	12.02. 2024	WP (C) - 1792/ 2024	U. KUMA	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-08	WRIT BRAN CH-8	(S ea t No - 39 )
10	13333 /2024	12.02. 2024	CONTC - 6969/ 2022	P.N. NAYAK	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 4)
11	13334 /2024	12.02. 2024	CONTC - 604/2 024	K. PARIDA	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-09		(S ea t No - 4)
12	13335 /2024	12.02. 2024	CONTC - 606/2 024	K. PARIDA	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-09		(S ea t No - 4)
13	13336 /2024	12.02. 2024	CONTC - 695/2 024	K. PARIDA	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-09		(S ea t No - 4)

14	13337/2024	12.02.2024	CONTC - 219/2024	B. BEHERA	C.O.	CO UR T NO .1	Order Dtd. 2024-01-30	CONT EMPT	(S ea t No - 1)
15	13338/2024	12.02.2024	WP (C) - 20425/2019	MR.D.ROU T	C.O.	CO UR T NO .1	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33)
16	13339/2024	12.02.2024	WP (C) - 2355/2024	U. CHHOTRAY	C.O.	CO UR T NO .1	Order Dtd. 2024-02-08	WRIT BRAN CH-7	(S ea t No - 48)
17	13340/2024	12.02.2024	WP (C) - 2834/2024	BIKRAM SAMAL	C.O.	CO UR T NO .1	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 37)
18	13341/2024	12.02.2024	WP (C) - 2783/2024	DEBASIS ROUT	C.O.	CO UR T NO .1	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33)
19	13342/2024	12.02.2024	WP (C) - 2779/2024	DEBASIS ROUT	C.O.	CO UR T NO .1	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33)
20	13343/2024	12.02.2024	WP (C) - 2777/2024	DEBASIS ROUT	C.O.	CO UR T NO .1	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33)
21	13344/2024	12.02.2024	WP (C) - 2788/2024	D. BISWAL	C.O.	CO UR T NO .1	Order Dtd. 2024-02-09	WRIT BRAN CH-3	(S ea t No -

						1			33)
2 2	13345 /2024	12.02. 2024	WP (C) - 3014/ 2024	U. CHHOTRAY	C.O .	CO UR T NO . 1	Order Dtd. 9999-12-31	WRIT BRAN CH-6	(S ea t No - 35 )
2 3	13346 /2024	12.02. 2024	WP (C) - 3013/ 2024	U. CHHOTRAY	C.O .	CO UR T NO . 1	Order Dtd. 9999-12-31	WRIT BRAN CH-6	(S ea t No - 35 )
2 4	13347 /2024	12.02. 2024	WP (C) - 43005 /2023	S.P. SAMANTA	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-09	WRIT BRAN CH-3	(S ea t No - 28 )
2 5	13348 /2024	12.02. 2024	WP (C) - 7640/ 2020	M/S.RAMA KRISHNA BISOI	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-09	WRIT BRAN CH-5	(S ea t No - 23 )
2 6	13350 /2024	12.02. 2024	ABLAP L- 952/2 024	K DANG	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-08		(S ea t No - 23 )
2 7	13351 /2024	12.02. 2024	WPC (O AC) - 2016/ 2013	R.C. MUDULI	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-09	OA Bran ch	(S ea t No - 1)
2 8	13352 /2024	12.02. 2024	ABLAP L- 935/2 024	RK BARIK	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-08		(S ea t No - 1)
2 9	13353 /2024	12.02. 2024	WPC (O AC) - 557/2 014	R.C. MUDULI	C.O .	CO UR T NO	Order Dtd. 2024-02-09	OA Bran ch	(S ea t No

						. 1			- 1)
3 0	13354 /2024	12.02. 2024	ABLAP L- 936/2 024	RK BARIK	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 5)
3 1	13355 /2024	12.02. 2024	ABLAP L- 953/2 024	M BARAL	C.O .	CO UR T NO . 1	Order Dtd. 2024-02-08		(S ea t No - 5)
3 2	13356 /2024	12.02. 2024	ABLAP L- 948/2 024	PK JENA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 5)
3 3	13357 /2024	12.02. 2024	WP (C) - 2739/ 2024	BALARAM SINGH	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	WRIT BRAN CH-3	(S ea t No - 33 )
3 4	13358 /2024	12.02. 2024	ABLAP L- 950/2 024	M BARAL	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 33 )
3 5	13359 /2024	12.02. 2024	ABLAP L- 951/2 024	M BARAL	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 33 )
3 6	13360 /2024	12.02. 2024	ABLAP L- 945/2 024	SR PANI	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 33 )
3 7	13361 /2024	12.02. 2024	ABLAP L- 947/2 024	M BARAL	C.O .	CO UR T NO . .	Order Dtd. 2024-02-08		(S ea t No - .

						11			33)
38	13362/2024	12.02.2024	WP (C) - 1034/ 2024	R. K. DEHURY	C.O. .	CO UR T NO . 11	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 1)
39	13363/2024	12.02.2024	ABLAP L- 527/2 024	SK DASH	C.O. .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 1)
40	13364/2024	12.02.2024	WP (C) - 2836/ 2024	D. BISWAL	C.O. .	CO UR T NO . 11	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 37)
41	13365/2024	12.02.2024	ABLAP L- 883/2 024	PRADIPTA BEURA	C.O. .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 37)
42	13366/2024	12.02.2024	WP (C) - 3065/ 2024	N. ROUT	C.O. .	CO UR T NO . 11	Order Dtd. 2024-02-09	WRIT BRAN CH-6	(S ea t No - 35)
43	13367/2024	12.02.2024	ABLAP L- 885/2 024	PRADIPTA BEURA	C.O. .	CO UR T NO . 11	Order Dtd. 2024-02-07		(S ea t No - 35)
44	13368/2024	12.02.2024	WP (C) - 3061/ 2024	N. ROUT	C.O. .	CO UR T NO . 11	Order Dtd. 2024-02-09	WRIT BRAN CH-6	(S ea t No - 35)
45	13369/2024	12.02.2024	ABLAP L- 917/2 024	BS SWAIN	C.O. .	CO UR T NO	Order Dtd. 2024-02-08	BAIL -1	(S ea t No

						. 11			- 4)
4 6	13370 /2024	12.02. 2024	WP (C) - 3062/ 2024	N. ROUT	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	WRIT BRAN CH-6	(S ea t No - 35 )
4 7	13371 /2024	12.02. 2024	WP (C) - 1038/ 2024	R. K. DEHURY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 1)
4 8	13372 /2024	12.02. 2024	WP (C) - 3063/ 2024	N. ROUT	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	WRIT BRAN CH-6	(S ea t No - 35 )
4 9	13373 /2024	12.02. 2024	ABLAP L- 920/2 024	SK SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 35 )
5 0	13374 /2024	12.02. 2024	WP (C) - 1194/ 2024	R. K. DEHURY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 34 )
5 1	13375 /2024	12.02. 2024	WP (C) - 32714 /2021	TRILOCHA N BAG	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-06	WRIT BRAN CH-8	(S ea t No - 39 )
5 2	13376 /2024	12.02. 2024	ABLAP L- 922/2 024	BK PATI	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 6)
5 3	13377 /2024	12.02. 2024	WP (C) - 26324 /2021	RAMAKRIS HNA BISOI	C.O .	CO UR T NO	Order Dtd. 2024-02-09	WRIT BRAN CH-8	(S ea t No

						. 11			- 39 )
5 4	13378 /2024	12.02. 2024	WP (C) - 42698 /2023	S. K. RATH	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-07	WRIT BRAN CH-7	(S ea t No - 18 )
5 5	13379 /2024	12.02. 2024	ABLAP L- 923/2 024	PR SWAIN	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 18 )
5 6	13380 /2024	12.02. 2024	WP (C) - 28367 /2019	R.K. MOHABHOI	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-07	WRIT BRAN CH-7	(S ea t No - 15 )
5 7	13381 /2024	12.02. 2024	WP (C) - 22742 /2022	HAREKRUS HNA DASH	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33 )
5 8	13382 /2024	12.02. 2024	ABLAP L- 926/2 024	C MOHANTY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 33 )
5 9	13383 /2024	12.02. 2024	WP (C) - 28367 /2019	P.K. BARIK	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-07	WRIT BRAN CH-7	(S ea t No - 15 )
6 0	13384 /2024	12.02. 2024	CONTC - 1749/ 2023	M/S KABERI MOHANTY	C.O .	CO UR T NO . 22	Order Dtd. 2024-03-01	CONT EMPT	(S ea t No - 5)
6 1	13385 /2024	12.02. 2024	ABLAP L-	SK DAS	C.O .	CO UR	Order Dtd. 2024-02-08		(S ea



			927/2 024			T NO . 11			t No - 5)
6 2	13386 /2024	12.02. 2024	CONTC - 6526/ 2022	NANDA KISHORE ROUT	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03-01	CONT EMPT	(S ea t No - 3)
6 3	13387 /2024	12.02. 2024	WP (C) - 21344 /2016	S. DASH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09	WRIT BRAN CH-2	(S ea t No - 45 )
6 4	13388 /2024	12.02. 2024	ABLAP L- 928/2 024	PK MOHANTY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-08		(S ea t No - 45 )
6 5	13389 /2024	12.02. 2024	WP (C) - 11228 /2008	A. SUNDARAY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-06	WRIT BRAN CH-8	(S ea t No - 42 )
6 6	13390 /2024	12.02. 2024	ABLAP L- 930/2 024	PK MOHANTY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-08		(S ea t No - 42 )
6 7	13391 /2024	12.02. 2024	WP (C) - 11228 /2008	P.K. DAS	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-06	WRIT BRAN CH-8	(S ea t No - 42 )
6	13392	12.02.	CONTC	C. R.	C.O	CO	Order Dtd. 2024-02-09	CONT	(S

8	/2024	2024	- 7643/ 2022	NAYAK	.	UR T NO .2 OL D		EMPT	ea t No - 3)
6 9	13393 /2024	12.02. 2024	ABLAP L- 931/2 024	PK MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 6)
7 0	13394 /2024	12.02. 2024	FAO- 396/2 023	R. R. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-08	MISC .APPE AL SEC.	(S ea t No - 9)
7 1	13395 /2024	12.02. 2024	WP (C) - 2712/ 2024	H.K. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	WRIT BRAN CH-3	(S ea t No - 33 )
7 2	13396 /2024	12.02. 2024	WP (C) - 11377 /2016	M. NAIK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 9)
7 3	13397 /2024	12.02. 2024	WP (C) - 11377 /2016	S.K. RATH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 9)
7 4	13398 /2024	12.02. 2024	OJC- 10660 /1998	PRASANTA KUMAR DAS	C.O .	CO UR T NO .2 OL	Order Dtd. 2024-02-06		(S ea t No - 9)

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75	13399/2024	12.02.2024	OJC-10660/1998	ABINASH SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06		(Seat No - 9)
76	13400/2024	12.02.2024	ABLAP L-933/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	BAIL -2	(Seat No - 12)
77	13401/2024	12.02.2024	WP (C) - 12607/2019	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No - 26)
78	13402/2024	12.02.2024	ABLAP L-937/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08		(Seat No - 26)
79	13403/2024	12.02.2024	WP (C) - 12607/2019	HEERA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No - 26)
80	13404/2024	12.02.2024	ABLAP L-942/2024	JR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 26)
81	13405/2024	12.02.2024	WP (C) - 28472/2023	B.K. PARDHI	C.O.	COURT NO.	Order Dtd. 2024-02-05	WRIT BRANCH (DIV ISIO)	(Seat No - )

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8 2	13406 /2024	12.02. 2024	ABLAP L- 944/2 024	JR DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 10 5)
8 3	13407 /2024	12.02. 2024	WP (C) - 9473/ 2023	AUROBIND A SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	WRIT BRAN CH-5	(S ea t No - 47 )
8 4	13408 /2024	12.02. 2024	WP (C) - 28472 /2023	P.K. JENA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-05	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
8 5	13409 /2024	12.02. 2024	WP (C) - 40255 /2023	ANANT DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-07	WRIT BRAN CH-5	(S ea t No - 23 )
8 6	13410 /2024	12.02. 2024	ABLAP L- 640/2 024	PK JENA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-08		(S ea t No - 23 )
8 7	13411 /2024	12.02. 2024	WP (C) - 28472 /2023	P. BEHERA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-05	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
8 8	13412 /2024	12.02. 2024	WP (C) - 2242/ 2024	K. SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2024-03-01	WRIT BRAN CH-6	(S ea t No - 16

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8 9	13413 /2024	12.02. 2024	ABLAP L- 554/2 024	SK LENKA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 11 )
9 0	13414 /2024	12.02. 2024	ABLAP L- 280/2 024	SK LENKA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 10 )
9 1	13417 /2024	12.02. 2024	ABLAP L- 379/2 024	SK LENKA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 9)
9 2	13420 /2024	12.02. 2024	BLAPL - 532/2 024	AMLAN SHAKTI PAUL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 3)
9 3	13423 /2024	12.02. 2024	CRLMC - 220/2 024	A.K. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09		(S ea t No - 3)
9 4	13426 /2024	12.02. 2024	CRLMC - 223/2 024	A.K. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09		(S ea t No - 3)
9 5	13427 /2024	12.02. 2024	CRLMC - 186/2	S. BARIK	C.O .	CO UR T	Order Dtd. 2024-02-09	CRIM INAL MISC	(S ea t

			024			NO .2 OLD			No - 2)
96	13430 /2024	12.02. 2024	CRLMC - 105/2 024	B.R. SENAPATI	C.O .	CO UR T NO . 2 OLD		CRIM INAL MISC	(S ea t No - 2)
97	13431 /2024	12.02. 2024	CRLMC - 71/20 24	P.K. BEHERA	C.O .	CO UR T NO . 15			(S ea t No - 2)
98	13433 /2024	12.02. 2024	CRLMC - 196/2 024	P.K. MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-09	CRIM INAL MISC	(S ea t No - 2)
99	13434 /2024	12.02. 2024	BLAPL - 14263 /2023	B.B.ROUT	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 11 )
100	13436 /2024	12.02. 2024	BLAPL - 14029 /2023	BHOLANAT H SAHA	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 12 )
101	13439 /2024	12.02. 2024	BLAPL - 13863 /2023	M.R. BARIK	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 6)
102	13441 /2024	12.02. 2024	BLAPL - 13918 /2023	M.R. BARIK	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 10 )
1	13444	12.02.	BLAPL	P.	C.O	CO	Order Dtd. 2024-02-09	BAIL	(S

03	/2024	2024	-11290/2023	BEHERA	.	UR T NO .15		-2	ea t No - 7)
104	13447/2024	12.02.2024	BLAPL -11157/2023	J. PARDHAN	C.O.	CO UR T NO .15	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 2)
105	13449/2024	12.02.2024	BLAPL -10957/2023	A. MOHANTY	C.O.	CO UR T NO .15	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 3)
106	13452/2024	12.02.2024	CRLMC -86/2024	P.K. PANI	C.O.	CO UR T NO .15	Order Dtd. 2024-03-14		(S ea t No - 3)
107	13453/2024	12.02.2024	CRLMC -52/2024	BALARAM SINGH	C.O.	CO UR T NO .15	Order Dtd. 2024-02-15		(S ea t No - 3)
108	13455/2024	12.02.2024	CRLMC -4604/2023	S.K. JENA	C.O.	CO UR T NO .15	Order Dtd. 2024-03-15		(S ea t No - 3)
109	13457/2024	12.02.2024	CRLMC -3265/2023	A. MOHANTY	C.O.	CO UR T NO .11	Order Dtd. 2024-03-22	CRIM INAL MISC	(S ea t No - 6)
110	13468/2024	12.02.2024	BLAPL -393/2024	AK MOHANTY	C.O.	CO UR T NO .11	Order Dtd. 2024-02-09		(S ea t No - 6)
111	13469/2024	12.02.2024	CRLMC -3893/2023	M.C. MOHANTY	C.O.	CO UR T NO .15	Order Dtd. 2024-02-29	CRIM INAL MISC	(S ea t No - 7)

112	13470/2024	12.02.2024	BLAPL - 145/2024	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-09		(Seat No - 7)
113	13471/2024	12.02.2024	CRLMC - 341/2023	J. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 6)
114	13472/2024	12.02.2024	CRLMC - 341/2023	A.C.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 6)
115	13473/2024	12.02.2024	CRLMC - 343/2024	N.K. SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-02-09		(Seat No - 6)
116	13474/2024	12.02.2024	CRLMC - 3243/2023	K.R. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	CRIMINAL MISC	(Seat No - 6)
117	13475/2024	12.02.2024	CRLMC - 113/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-13	CRIMINAL MISC	(Seat No - 2)
118	13476/2024	12.02.2024	CRLMC - 3432/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 1)
119	13477/2024	12.02.2024	CRLMC - 3493/2023	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No - 1)
120	13478/2024	12.02.2024	CRLMC - 3820/2023	S.S. PATTANAIK	C.O.	COURT NO.	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No -



						15			7)
1 2 1	13479 /2024	12.02. 2024	CRLMC - 4092/ 2023	A. MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 3)
1 2 2	13480 /2024	12.02. 2024	CRLMC - 4301/ 2023	A. KALASH	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 2)
1 2 3	13482 /2024	12.02. 2024	CRLMC - 4876/ 2023	G.R. PATRA	C.O .	CO UR T NO . 15	Order Dtd. 2024-03-12	CRIM INAL MISC	(S ea t No - 7)
1 2 4	13483 /2024	12.02. 2024	CRLMC - 5208/ 2023	R.K. MALLICK	C.O .	CO UR T NO . 15	Order Dtd. 2024-03-27	CRIM INAL MISC	(S ea t No - 5)
1 2 5	13486 /2024	12.02. 2024	CRLMC - 2552/ 2023	K. SAHOO	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 4)
1 2 6	13487 /2024	12.02. 2024	CRLMC - 4793/ 2023	S.K. SINGH	C.O .	CO UR T NO . 15	Order Dtd. 2024-03-15		(S ea t No - 4)
1 2 7	13488 /2024	12.02. 2024	CRLMC - 5124/ 2023	A. KALASH	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 4)
1 2 8	13490 /2024	12.02. 2024	CRLMC - 4518/ 2023	M.R. SAHOO	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 5)
1 2 9	13491 /2024	12.02. 2024	CRLMC - 5010/ 2023	M. DAS	C.O .	CO UR T NO	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No

						. 15			- 2)
1 3 0	13493 /2024	12.02. 2024	CRLMC - 3642/ 2023	P.K. PATRI	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 5)
1 3 1	13494 /2024	12.02. 2024	BLAPL - 7417/ 2023	S. MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 4)
1 3 2	13495 /2024	12.02. 2024	BLAPL - 7514/ 2023	NIRANJAN PANDA	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 9)
1 3 3	13496 /2024	12.02. 2024	CRLA- 1300/ 2023	A. SAHOO	C.O .	CO UR T NO . 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
1 3 4	13497 /2024	12.02. 2024	CRLA- 1227/ 2023	PARTHA SARATHI DAS	C.O .	CO UR T NO . 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
1 3 5	13499 /2024	12.02. 2024	CRLA- 1194/ 2023	A. SUNDARAY	C.O .	CO UR T NO . 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
1 3 6	13505 /2024	12.02. 2024	WP (C) - 24276 /2023	R.K.MALL ICK	C.O .	CO UR T NO . 5	Order Dtd. 2024-02-01	WRIT BRAN CH-4	(S ea t No - 46 )
1 3 7	13507 /2024	12.02. 2024	WP (C) - 24729 /2023	R.K.MALL ICK	C.O .	CO UR T NO . 5	Order Dtd. 2024-02-01	WRIT BRAN CH-2	(S ea t No - 6)
1 3	13510 /2024	12.02. 2024	BLAPL -	SK BEHERA	C.O .	CO UR	Order Dtd. 2024-02-08		(S ea

8			23/2024			T NO .5			t No - 6)
139	13511/2024	12.02.2024	RSA-495/2023	M.R. BARIK	C.O.	COURT NO .5	Order Dtd. 2024-02-09		(S ea t No - 6)
140	13513/2024	12.02.2024	BLAPL-102/2024	SN MISHRA	C.O.	COURT NO .5	Order Dtd. 2024-02-08		(S ea t No - 6)
141	13514/2024	12.02.2024	RSA-29/2023	L. MOHANTY	C.O.	COURT NO .7	Order Dtd. 9999-12-31	SECO ND APPE AL	(S ea t No - 1)
142	13516/2024	12.02.2024	BLAPL-13313/2023	A.K. MISHRA	C.O.	COURT NO .7	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 3)
143	13517/2024	12.02.2024	BLAPL-689/2024	LOKANATH NAYAK	C.O.	COURT NO .7	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 11)
144	13518/2024	12.02.2024	BLAPL-12511/2023	N. SAHOO	C.O.	COURT NO .7	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 1)
145	13519/2024	12.02.2024	BLAPL-665/2024	C MOHANTY	C.O.	COURT NO .7	Order Dtd. 2024-02-09		(S ea t No - 1)
146	13521/2024	12.02.2024	ABLAPL-6997/2018	P.K. PATRA	C.O.	COURT NO .7	Order Dtd. 2019-05-14		(S ea t No - 1)

147	13522/2024	12.02.2024	BLAPL - 710/2024	AK PRADHAN	C.O .	COURT NO . 7	Order Dtd. 2024-02-09		(Seat No - 1)
148	13524/2024	12.02.2024	ABLAP L- 12204/2015	J. PARDHAN	C.O .	COURT NO . 7	Order Dtd. 2017-11-10		(Seat No - 1)
149	13525/2024	12.02.2024	BLAPL - 697/2024	MR BARIK	C.O .	COURT NO . 7	Order Dtd. 2024-02-09		(Seat No - 1)
150	13526/2024	12.02.2024	WP (C) - 2861/2024	T. SWAIN	C.O .	COURT NO . 14	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No - 37)
151	13528/2024	12.02.2024	WP (C) - 2865/2024	T. SWAIN	C.O .	COURT NO . 14	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No - 37)
152	13529/2024	12.02.2024	BLAPL - 656/2024	SP SAHO	C.O .	COURT NO . 14	Order Dtd. 2024-02-09		(Seat No - 37)
153	13531/2024	12.02.2024	BLAPL - 714/2024	G SAHOO	C.O .	COURT NO . 14	Order Dtd. 2024-02-09		(Seat No - 37)
154	13532/2024	12.02.2024	WP (C) - 2892/2024	BIKRAM SAMAL	C.O .	COURT NO . 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 37)

155	13533/2024	12.02.2024	BLAPL - 676/2024	PK MOHANTY	C.O.	COURT NO . 14	Order Dtd. 2024-02-09		(Seat No - 37)
156	13534/2024	12.02.2024	WP (C) - 2882/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO . 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 37)
157	13536/2024	12.02.2024	BLAPL - 26/2024	MR SAHOO	C.O.	COURT NO . 14	Order Dtd. 2024-02-08		(Seat No - 37)
158	13537/2024	12.02.2024	ABLAP L- 9685/2023	S. MOHANTY	C.O.	COURT NO . 2	Order Dtd. 2023-11-10	BAIL -2	(Seat No - 8)
159	13538/2024	12.02.2024	BLAPL - 15/2024	MR SAHOO	C.O.	COURT NO . 2	Order Dtd. 2024-02-08		(Seat No - 8)
160	13539/2024	12.02.2024	WP (C) - 2896/2024	A. MOHANTY	C.O.	COURT NO . 2	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 37)
161	13540/2024	12.02.2024	BLAPL - 155/2024	J PRADHAN	C.O.	COURT NO . 2	Order Dtd. 2024-02-05		(Seat No - 37)
162	13542/2024	12.02.2024	WPC (O AC) - 4379/2016	A.K. PARIDA	C.O.	COURT NO . 2	Order Dtd. 2024-02-09	OA Branch	(Seat No - 1)

163	13543/2024	12.02.2024	WPC (OAC) - 4013/2016	L.D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-09	OA Branch	(Seat No - 1)
164	13545/2024	12.02.2024	WP (C) - 2881/2024	B. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 37)
165	13546/2024	12.02.2024	WP (C) - 2527/2024	A. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 122)
166	13548/2024	12.02.2024	WP (C) - 1988/2024	N. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
167	13550/2024	12.02.2024	WP (C) - 1988/2024	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
168	13551/2024	12.02.2024	ABLAP L- 12852/2021	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2024-02-09	BAIL -1	(Seat No - 5)
169	13552/2024	12.02.2024	ABLAP L- 12825/2021	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2024-02-09	BAIL -1	(Seat No - 5)
170	13553/2024	12.02.2024	ABLAP L- 8538/2019	B. DAS	C.O.	COURT NO	Order Dtd. 5000-01-01	BAIL -1	(Seat No

						. 7			- 6)
1 7 1	13555 /2024	12.02. 2024	ABLAP L- 16263 /2021	N. ROUT	C.O .	CO UR T NO . 7	Order Dtd. 2022-09-24	BAIL -1	(S ea t No - 6)
1 7 2	13557 /2024	12.02. 2024	ABLAP L- 5461/ 2022	D.K. SAHOO	C.O .	CO UR T NO . 7	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 5)
1 7 3	13558 /2024	12.02. 2024	BLAPL - 7256/ 2023	S.S.PASA YAT	C.O .	CO UR T NO . 9	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 5)
1 7 4	13560 /2024	12.02. 2024	ABLAP L- 13629 /2019	S.K. ROUT	C.O .	CO UR T NO . 7	Order Dtd. 2021-09-03	BAIL -1	(S ea t No - 2)
1 7 5	13561 /2024	12.02. 2024	ABLAP L- 832/2 020	B.P. TANGA	C.O .	CO UR T NO . 7	Order Dtd. 2022-02-08	BAIL -2	(S ea t No - 11 )
1 7 6	13562 /2024	12.02. 2024	BLAPL - 13269 /2023	A.MOHANT Y	C.O .	CO UR T NO . 7	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 9)
1 7 7	13564 /2024	12.02. 2024	ABLAP L- 15776 /2022	N. SAHOO	C.O .	CO UR T NO . 7	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 5)
1 7 8	13565 /2024	12.02. 2024	BLAPL - 9003/ 2023	J.PRADHA N	C.O .	CO UR T NO . 7	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 7)
1 7 7	13567 /2024	12.02. 2024	ABLAP L-	K.C. PANDA	C.O .	CO UR	Order Dtd. 2024-02-09	BAIL -1	(S ea

9			12632 /2022			T NO .7			t No - 1)
1 8 0	13568 /2024	12.02. 2024	WP (C) - 2862/ 2024	T. SWAIN	C.O .	CO UR T NO .14	Order Dtd. 9999-12-31	WRIT BRAN CH-4	(S ea t No - 37 )
1 8 1	13569 /2024	12.02. 2024	WP (C) - 2858/ 2024	T. SWAIN	C.O .	CO UR T NO .14	Order Dtd. 9999-12-31	WRIT BRAN CH-4	(S ea t No - 37 )
1 8 2	13570 /2024	12.02. 2024	WP (C) - 2854/ 2024	T. SWAIN	C.O .	CO UR T NO .14	Order Dtd. 9999-12-31	WRIT BRAN CH-4	(S ea t No - 37 )
1 8 3	13571 /2024	12.02. 2024	WP (C) - 2857/ 2024	T. SWAIN	C.O .	CO UR T NO .14	Order Dtd. 9999-12-31	WRIT BRAN CH-4	(S ea t No - 37 )
1 8 4	13572 /2024	12.02. 2024	WP (C) - 2845/ 2024	M.R. SAHOO	C.O .	CO UR T NO .14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 37 )
1 8 5	13573 /2024	12.02. 2024	WP (C) - 2898/ 2024	M.R. SAHOO	C.O .	CO UR T NO .14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 37 )
1 8 6	13574 /2024	12.02. 2024	WP (C) - 2847/ 2024	M.R. SAHOO	C.O .	CO UR T NO .14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 37 )



187	13575/2024	12.02.2024	CRLMP - 2383/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 14	Order Dtd. 2024-02-09	WRIT BRANCH-2	(Seat No - 50)
188	13577/2024	12.02.2024	CRLMP - 145/2024	J.D. MUDULI	C.O.	COURT NO. 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 17)
189	13579/2024	12.02.2024	CRLMP - 149/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 17)
190	13580/2024	12.02.2024	CRLMP - 148/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 17)
191	13581/2024	12.02.2024	CRLMP - 147/2024	K.K. NATH	C.O.	COURT NO. 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 17)
192	13582/2024	12.02.2024	CRLMP - 146/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 17)
193	13583/2024	12.02.2024	CRLMP - 142/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 17)
194	13584/2024	12.02.2024	CRLMP - 140/2024	S.N. GAYA	C.O.	COURT NO.	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No)

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1 9 5	13585 /2024	12.02. 2024	CRLMP - 138/2 024	KISHORE CHANDRA PRADHAN	C.O .	CO UR T NO . 14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 17 )
1 9 6	13586 /2024	12.02. 2024	CRLMP - 150/2 024	ATMAJIT MANMITH DAS	C.O .	CO UR T NO . 14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 17 )
1 9 7	13587 /2024	12.02. 2024	CRLMP - 151/2 024	PABITRA KUMAR BEHERA	C.O .	CO UR T NO . 14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 17 )
1 9 8	13588 /2024	12.02. 2024	CRLMP - 152/2 024	H.N.MOHA PATRA	C.O .	CO UR T NO . 14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 17 )
1 9 9	13589 /2024	12.02. 2024	CRLMP - 159/2 024	M.N. MOHANTY	C.O .	CO UR T NO . 14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 17 )
2 0 0	13590 /2024	12.02. 2024	CRLMP - 157/2 024	M.R. SAHOO	C.O .	CO UR T NO . 14	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 17 )
2 0 1	13591 /2024	12.02. 2024	CRLMP - 154/2 024	G.R. PATRA	C.O .	CO UR T NO . 2	Order Dtd. 2024-02-29	WRIT BRAN CH-4	(S ea t No - 17 )
2	13592	12.02.	CRLMP	A.	C.O	CO	Order Dtd. 2024-02-09	WRIT	(S

02	/2024	2024	- 153/2 024	SUNDARAY .	.	UR T NO .2		BRAN CH-4	ea t No - 17 )
203	13593 /2024	12.02. 2024	CRLMP - 117/2 024	M.N. MOHANTY	C.O .	CO UR T NO .2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 17 )
204	13594 /2024	12.02. 2024	CRLMP - 120/2 024	M.N. MOHANTY	C.O .	CO UR T NO .2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 17 )
205	13595 /2024	12.02. 2024	CRLMP - 121/2 024	T.K.J.SA MANTA	C.O .	CO UR T NO .2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 17 )
206	13596 /2024	12.02. 2024	CRLMP - 122/2 024	T.K.J. SAMANTA	C.O .	CO UR T NO .2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 17 )
207	13597 /2024	12.02. 2024	CRLMP - 712/2 022	S.K. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-29	WRIT BRAN CH-8	(S ea t No - 29 )
208	13598 /2024	12.02. 2024	CRLMC - 5351/ 2023	A. DAS	C.O .	CO UR T NO .2	Order Dtd. 2023-12-21		(S ea t No - 29 )
209	13599 /2024	12.02. 2024	CONTC - 56/20 23	P.K. SAHOO	C.O .	CO UR T NO	Order Dtd. 2023-01-11		(S ea t No

						. 2			- 29 )
2 1 0	13600 /2024	12.02. 2024	ABLAP L- 15352 /2023	M.R. BARIK	C.O .	CO UR T NO . 2	Order Dtd. 2024-01-09	BAIL -1	(S ea t No - 2)
2 1 1	13601 /2024	12.02. 2024	ABLAP L- 12497 /2023	S. MOHANTY	C.O .	CO UR T NO . 2	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 6)
2 1 2	13602 /2024	12.02. 2024	ABLAP L- 1693/ 2023	D.K. SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2023-02-22	BAIL -1	(S ea t No - 3)
2 1 3	13603 /2024	12.02. 2024	LAA- 98/20 13	M.K. PANDA	C.O .	CO UR T NO . 2	Order Dtd. 2024-02-09	FIRS T APPE AL	(S ea t No - 8)
2 1 4	13604 /2024	12.02. 2024	MATA- 16/20 22	PRAVAT KUMAR MOHANTY	C.O .	CO UR T NO . 9	Order Dtd. 2024-03-01	FIRS T APPE AL	(S ea t No - 5)
2 1 5	13605 /2024	12.02. 2024	RVWPE T- 198/2 023	H.K. MOHANTA	C.O .	CO UR T NO . 1	Order Dtd. 9999-12-31	CIVI L REVI SION	(S ea t No - 1)
2 1 6	13606 /2024	12.02. 2024	MATA- 193/2 022	A.K. BEHERA	C.O .	CO UR T NO . 1	Order Dtd. 2024-03-12	FIRS T APPE AL	(S ea t No - 1)
2 1 7	13607 /2024	12.02. 2024	MATA- 421/2 023	A. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2024-03-01	FIRS T APPE AL	(S ea t No - 4)
2 1 1	13608 /2024	12.02. 2024	WP (C) -	K.C. PANDA	C.O .	CO UR	Order Dtd. 2024-02-09	WRIT BRAN	(S ea

8			2971/ 2024			T NO .1		CH (DIV ISIO N BENC H-1)	t No - 10 3)
2 1 9	13609 /2024	12.02. 2024	WP (C) - 2560/ 2024	P.K. SWAIN	C.O .	CO UR T NO .1	Order Dtd. 2024-02-09	WRIT BRAN CH-1	(S ea t No - 3)
2 2 0	13610 /2024	12.02. 2024	WP (C) - 2825/ 2024	K.C. PANDA	C.O .	CO UR T NO .23	Order Dtd. 2024-06-18	WRIT BRAN CH-4	(S ea t No - 37 )
2 2 1	13611 /2024	12.02. 2024	WP (C) - 2908/ 2024	R.K. NAYAK	C.O .	CO UR T NO .23	Order Dtd. 2024-02-12	WRIT BRAN CH-5	(S ea t No - 21 )
2 2 2	13612 /2024	12.02. 2024	WP (C) - 2912/ 2024	N.K. ROUT	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	WRIT BRAN CH-5	(S ea t No - 21 )
2 2 3	13613 /2024	12.02. 2024	WP (C) - 20023 /2018	B.K. PANDA	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	WRIT BRAN CH-1	(S ea t No - 3)
2 2 4	13614 /2024	12.02. 2024	WP (C) - 2986/ 2014	K.P. MOHANTY	C.O .	CO UR T NO .23	Order Dtd. 2014-02-21		(S ea t No - 3)
2 2 5	13615 /2024	12.02. 2024	FAO- 587/2 023	N.K. SATAPATH Y	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	MISC .APPE AL SEC.	(S ea t No - 2)
2 2 2	13616 /2024	12.02. 2024	CMP- 1585/	S SAHOO	C.O .	CO UR	Order Dtd. 2024-02-09	WRIT BRAN	(S ea

6			2023			T NO .23		CH-4	t No - 19 )
2 2 7	13617 /2024	12.02. 2024	FAO- 587/2 023	S.R. OJHA	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	MISC .APPE AL SEC.	(S ea t No - 2)
2 2 8	13618 /2024	12.02. 2024	CMP- 1565/ 2023	S BARDHAN	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 19 )
2 2 9	13619 /2024	12.02. 2024	FAO- 25/20 24	D. NAYAK	C.O .	CO UR T NO .23	Order Dtd. 2024-05-20	MISC .APPE AL SEC.	(S ea t No - 5)
2 3 0	13620 /2024	12.02. 2024	FAO- 29/20 24	B.K. PARDHI	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	MISC .APPE AL SEC.	(S ea t No - 5)
2 3 1	13621 /2024	12.02. 2024	WP (C) - 2856/ 2024	SC DAS	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 37 )
2 3 2	13623 /2024	12.02. 2024	FAO- 29/20 24	SATYABAN SAHOO	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	MISC .APPE AL SEC.	(S ea t No - 5)
2 3 3	13624 /2024	12.02. 2024	WP (C) - 2880/ 2024	KC NAYAK	C.O .	CO UR T NO .23	Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 37 )
2 3 4	13625 /2024	12.02. 2024	FAO- 28/20 24	S. SAHOO	C.O .	CO UR T	Order Dtd. 2024-02-09	MISC .APPE	(S ea t

						NO .23		AL SEC.	No - 5)
2 3 5	13626 /2024	12.02. 2024	WP (C) - 40013 /2023	A MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2024-02-09	WRIT BRAN CH-3	(S ea t No - 12 )
2 3 6	13627 /2024	12.02. 2024	FAO- 27/20 24	B.K. PARDHI	C.O .	CO UR T NO . 23	Order Dtd. 2024-02-09	MISC . APPE AL SEC.	(S ea t No - 5)
2 3 7	13628 /2024	12.02. 2024	FAO- 27/20 24	S. SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2024-02-09	MISC . APPE AL SEC.	(S ea t No - 5)
2 3 8	13629 /2024	12.02. 2024	WP (C) - 38591 /2023	D SAMAL	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-1	(S ea t No - 30 )
2 3 9	13630 /2024	12.02. 2024	WP (C) - 365/2 024	BIKRAM BEHERA	C.O .	CO UR T NO . 23	Order Dtd. 2024-05-20	WRIT BRAN CH-2	(S ea t No - 50 )
2 4 0	13631 /2024	12.02. 2024	WP (C) - 1594/ 2024	S. MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2024-05-20	WRIT BRAN CH-6	(S ea t No - 26 )
2 4 1	13632 /2024	12.02. 2024	WP (C) - 39832 /2023	SK NAYAK	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-1	(S ea t No - 49 )
2 4 2	13633 /2024	12.02. 2024	WP (C) - 2924/	B SINGH	C.O .	CO UR T	Order Dtd. 2024-02-09	WRIT BRAN CH-5	(S ea t

			2024			NO .20			No - 21 )
2 4 3	13634 /2024	12.02. 2024	WP (C) - 2922/ 2024	KC PANDA	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-5	(S ea t No - 21 )
2 4 4	13635 /2024	12.02. 2024	WP (C) - 40536 /2023	B SINGH	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-8	(S ea t No - 40 )
2 4 5	13636 /2024	12.02. 2024	WP (C) - 40536 /2023	BK SETH	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-8	(S ea t No - 40 )
2 4 6	13637 /2024	12.02. 2024	WP (C) - 1860/ 2024	BANABIHA RI RAY	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-1	(S ea t No - 2)
2 4 7	13638 /2024	12.02. 2024	CMP- 1191/ 2022	BK DALAI	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-2	(S ea t No - 34 )
2 4 8	13639 /2024	12.02. 2024	WP (C) - 2147/ 2024	K.C. SWAIN	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-5	(S ea t No - 32 )
2 4 9	13640 /2024	12.02. 2024	WP (C) - 2330/ 2024	A. SAHOO	C.O .	CO UR T NO . 20	Order Dtd. 2024-02-09	WRIT BRAN CH-7	(S ea t No - 48 )
2	13641	12.02.	CMP-	G	C.O	CO	Order Dtd. 2024-02-09	WRIT	(S



50	/2024	2024	1564/2023	JAYASINGH	.	UR T NO .20		BRANCH-4	eat t No - 19 )
251	13642/2024	12.02.2024	WP (C) - 5878/2023	S.R. PANI	C.O.	CO UR T NO .22	Order Dtd. 2024-06-24	WRIT BRANCH-8	(S ea t No - 43 )
252	13643/2024	12.02.2024	CMP- 365/2021	T BAG	C.O.	CO UR T NO .20	Order Dtd. 2024-02-09	WRIT BRANCH-2	(S ea t No - 34 )
253	13644/2024	12.02.2024	WP (C) - 40222/2023	B. BEHERA	C.O.	CO UR T NO .23	Order Dtd. 2024-05-20	WRIT BRANCH-5	(S ea t No - 23 )
254	13645/2024	12.02.2024	CMP- 1587/2023	TK MOHANTY	C.O.	CO UR T NO .23	Order Dtd. 2024-02-09	WRIT BRANCH-4	(S ea t No - 19 )
255	13646/2024	12.02.2024	WP (C) - 37572/2023	B. SAHOO	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRANCH-7	(S ea t No - 18 )
256	13647/2024	12.02.2024	CMP- 35/2024	D PRADHAN	C.O.	CO UR T NO .10	Order Dtd. 2024-02-09	WRIT BRANCH-6	(S ea t No - 54 )
257	13648/2024	12.02.2024	WP (C) - 37576/2023	B. SAHOO	C.O.	CO UR T NO .	Order Dtd. 2024-02-29	WRIT BRANCH-7	(S ea t No - )

						10			18)
258	13649/2024	12.02.2024	WP (C) - 33978/2020	P. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2024-03-04	WRIT BRANCH-2	(Seat No - 7)
259	13650/2024	12.02.2024	CMP-1391/2023	RK MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-02-09	WRIT BRANCH-2	(Seat No - 6)
260	13651/2024	12.02.2024	CMP-1571/2023	N SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 19)
261	13652/2024	12.02.2024	MACA-1042/2023	R.K. SAHU	C.O.	COURT NO. 24	Order Dtd. 2024-02-08	MISC. APPEAL SEC.	(Seat No - 6)
262	13653/2024	12.02.2024	MACA-1042/2023	A.C.R. DAS	C.O.	COURT NO. 24	Order Dtd. 2024-02-08	MISC. APPEAL SEC.	(Seat No - 6)
263	13654/2024	12.02.2024	CMP-1583/2023	MK MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 19)
264	13655/2024	12.02.2024	MACA-431/2023	S.K. SINGH	C.O.	COURT NO. 24	Order Dtd. 2024-02-08	MISC. APPEAL SEC.	(Seat No - 7)
265	13656/2024	12.02.2024	MACA-431/2023	R.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2024-02-08	MISC. APPEAL SEC.	(Seat No - 7)
2	13657	12.02.	WP (C)	PK LENKA	C.O.	CO	Order Dtd. 2024-02-09	WRIT	(S

66	/2024	2024	- 1300/ 2024		.	UR T NO .24		BRAN CH (DIV ISIO N BENC H-1)	ea t No - 10 8)
267	13658 /2024	12.02. 2024	WP (C) - 2256/ 2011	SR PATTANAI K	C.O .	CO UR T NO .24	Order Dtd. 2024-02-09	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
268	13659 /2024	12.02. 2024	MACA- 446/2 023	R.K. BARIK	C.O .	CO UR T NO .24	Order Dtd. 2024-02-08	MISC .APPE AL SEC.	(S ea t No - 7)
269	13660 /2024	12.02. 2024	MACA- 446/2 023	J. DEHURY	C.O .	CO UR T NO .24	Order Dtd. 2024-02-08	MISC .APPE AL SEC.	(S ea t No - 7)
270	13661 /2024	12.02. 2024	WP (C) - 2889/ 2024	RK BARIK	C.O .	CO UR T NO .24	Order Dtd. 2024-02-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
271	13662 /2024	12.02. 2024	MACA- 608/2 019	S.K. SAHOO	C.O .	CO UR T NO .24	Order Dtd. 2024-02-08	MISC .APPE AL SEC.	(S ea t No - 1)
272	13663 /2024	12.02. 2024	MACA- 608/2 019	B.R. SENAPATI	C.O .	CO UR T NO .24	Order Dtd. 2024-02-08	MISC .APPE AL SEC.	(S ea t No - 1)
273	13664 /2024	12.02. 2024	CRLMP - 2382/ 2023	B. C. PRADHAN	C.O .	CO UR T NO .24	Order Dtd. 2024-02-06	WRIT BRAN CH-2	(S ea t No - 50

									)
274	13665/2024	12.02.2024	WP (C) - 23866/2011	PK DASH	C.O.	CO UR T NO .24	Order Dtd. 2024-02-09	WRIT BRAN CH-5	(S ea t No - 21 )
275	13666/2024	12.02.2024	WP (C) - 19532/2023	A. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRAN CH-5	(S ea t No - 21 )
276	13667/2024	12.02.2024	WP (C) - 19522/2023	A. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRAN CH-5	(S ea t No - 21 )
277	13668/2024	12.02.2024	WP (C) - 35512/2023	M SAMANTRA Y	C.O.	CO UR T NO .10	Order Dtd. 2024-02-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
278	13669/2024	12.02.2024	WP (C) - 19526/2023	A. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRAN CH-5	(S ea t No - 21 )
279	13670/2024	12.02.2024	WP (C) - 19528/2023	A. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRAN CH-5	(S ea t No - 21 )
280	13671/2024	12.02.2024	WP (C) - 19530/2023	A. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRAN CH-5	(S ea t No - 21 )
288	13672/2024	12.02.2024	WP (C) -	A. MOHANTY	C.O.	CO UR	Order Dtd. 2024-02-29	WRIT BRAN	(S ea

1			19531/2023			T NO .10		CH-5	t No - 21 )
2 8 2	13673/2024	12.02.2024	WP (C) - 19533/2023	A. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRAN CH-5	(S ea t No - 21 )
2 8 3	13674/2024	12.02.2024	WP (C) - 19534/2023	A. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-02-29	WRIT BRAN CH-5	(S ea t No - 21 )
2 8 4	13675/2024	12.02.2024	WP (C) - 3011/2024	C.SAHU	C.O.	CO UR T NO .10	Order Dtd. 2024-02-09	WRIT BRAN CH-6	(S ea t No - 35 )
2 8 5	13676/2024	12.02.2024	WP (C) - 1172/2024	B. SAHOO	C.O.	CO UR T NO .6	Order Dtd. 2024-03-04	WRIT BRAN CH-2	(S ea t No - 34 )
2 8 6	13677/2024	12.02.2024	CRLRE V- 423/2019	S.P. SAHOO	C.O.	CO UR T NO .6	Order Dtd. 2024-02-06	CRIM INAL REVI SION	(S ea t No - 4)
2 8 7	13678/2024	12.02.2024	CONTC - 1841/2023	B.MOHANTY	C.O.	CO UR T NO .6	Order Dtd. 2024-02-09	CONT EMPT	(S ea t No - 7)
2 8 8	13679/2024	12.02.2024	CONTC - 136/2024	S.K.SAHO O	C.O.	CO UR T NO .6	Order Dtd. 2024-02-09		(S ea t No - 7)
2 8	13681/2024	12.02.2024	CRLRE V-	R. MOHANTY	C.O.	CO UR	Order Dtd. 2024-02-05	CRIM INAL	(S ea

9			538/2022			T NO .6		REVISION	t No - 1)
290	13682/2024	12.02.2024	CRLRE V-225/2022	N. SAHOO	C.O.	CO UR T NO .6		CRIMINAL REVISION	(S ea t No - 2)
291	13683/2024	12.02.2024	CRLRE V-593/2022	P.K. MOHANTY	C.O.	CO UR T NO .6	Order Dtd. 2024-02-05	CRIMINAL REVISION	(S ea t No - 1)
292	13684/2024	12.02.2024	CRLRE V-30/2023	P.K. MOHANTY	C.O.	CO UR T NO .11	Order Dtd. 2024-02-29	CRIMINAL REVISION	(S ea t No - 2)
293	13685/2024	12.02.2024	CRLRE V-535/2023	S. BARIK	C.O.	CO UR T NO .6	Order Dtd. 2024-02-20	CRIMINAL REVISION	(S ea t No - 5)
294	13686/2024	12.02.2024	WP (C) - 43207/2023	N.CH. SINHA	C.O.	CO UR T NO .6	Order Dtd. 2024-02-08	WRIT BRANCH-4	(S ea t No - 38)
295	13687/2024	12.02.2024	WP (C) - 25108/2023	J. DEHURY	C.O.	CO UR T NO .6	Order Dtd. 2024-02-08	WRIT BRANCH-6	(S ea t No - 26)
296	13688/2024	12.02.2024	WP (C) - 25108/2023	S.K. SINGH	C.O.	CO UR T NO .6	Order Dtd. 5000-01-01	WRIT BRANCH-6	(S ea t No - 26)
297	13689/2024	12.02.2024	WP (C) - 43125/2023	C.K. NAYAK	C.O.	CO UR T NO	Order Dtd. 2024-02-08	WRIT BRANCH-4	(S ea t No

						. 6			- 38 )
2 9 8	13690 /2024	12.02. 2024	WP (C) - 43125 /2023	H.K. PANDA	C.O .	CO UR T NO . 6	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 38 )
2 9 9	13691 /2024	12.02. 2024	BLAPL - 12488 /2023	R.K. MALLICK	C.O .	CO UR T NO . 6	Order Dtd. 9999-12-31	BAIL -2	(S ea t No - 7)
3 0 0	13692 /2024	12.02. 2024	BLAPL - 9682/ 2023	R.K. MALLICK	C.O .	CO UR T NO . 6	Order Dtd. 9999-12-31	BAIL -2	(S ea t No - 9)
3 0 1	13693 /2024	12.02. 2024	WP (C) - 3052/ 2024	B.C. PANDA	C.O .	CO UR T NO . 6	Order Dtd. 2024-05-08	WRIT BRAN CH-6	(S ea t No - 35 )
3 0 2	13694 /2024	12.02. 2024	WP (C) - 3055/ 2024	B.C. PANDA	C.O .	CO UR T NO . 6	Order Dtd. 2024-05-08	WRIT BRAN CH-6	(S ea t No - 35 )
3 0 3	13695 /2024	12.02. 2024	WP (C) - 3057/ 2024	K.C. PANDA	C.O .	CO UR T NO . 6	Order Dtd. 2024-05-08	WRIT BRAN CH-6	(S ea t No - 35 )
3 0 4	13696 /2024	12.02. 2024	WP (C) - 15818 /2010	J. SAHOO	C.O .	CO UR T NO . 6	Order Dtd. 2024-02-08	WRIT BRAN CH-5	(S ea t No - 21 )
3 0 5	13697 /2024	12.02. 2024	WP (C) - 11042	S.C. DASH	C.O .	CO UR T	Order Dtd. 2024-02-06	WRIT BRAN CH-2	(S ea t

			/2017			NO .6			No - 9)
3 0 6	13698 /2024	12.02. 2024	WP (C) - 39861 /2023	A. MOHANTY	C.O .	CO UR T NO .6	Order Dtd. 2024-02-16	WRIT BRAN CH-1	(S ea t No - 49 )
3 0 7	13699 /2024	12.02. 2024	WP (C) - 38817 /2023	R. SAHU	C.O .	CO UR T NO .6	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(S ea t No - 47 )
3 0 8	13700 /2024	12.02. 2024	WP (C) - 38817 /2023	JUDHISTH IR SAHOO	C.O .	CO UR T NO .6	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(S ea t No - 47 )
3 0 9	13701 /2024	12.02. 2024	WP (C) - 3056/ 2024	B.C. PANDA	C.O .	CO UR T NO .6	Order Dtd. 2024-05-08	WRIT BRAN CH-6	(S ea t No - 35 )
3 1 0	13702 /2024	12.02. 2024	WP (C) - 3059/ 2024	B.C. PANDA	C.O .	CO UR T NO .6	Order Dtd. 2024-05-08	WRIT BRAN CH-6	(S ea t No - 35 )
3 1 1	13703 /2024	12.02. 2024	WP (C) - 3058/ 2024	B.C. PANDA	C.O .	CO UR T NO .6	Order Dtd. 2024-05-08	WRIT BRAN CH-6	(S ea t No - 35 )
3 1 2	13704 /2024	12.02. 2024	CONTC - 1383/ 2017	S.K. NAYAK	C.O .	CO UR T NO .8	Order Dtd. 2024-02-20	CONT EMPT	(S ea t No - 2)
3 1	13705 /2024	12.02. 2024	CONTC -	DR.PRASA NA KU	C.O .	CO UR	Order Dtd. 2024-02-20	CONT EMPT	(S ea



3			1383/ 2017	MISHRA		T NO . 8			t No - 2)
3 1 4	13706 /2024	12.02. 2024	WP (C) - 2818/ 2024	K.DAS	C.O .	CO UR T NO . 8	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 37 )
3 1 5	13707 /2024	12.02. 2024	WP (C) - 2814/ 2024	K.DAS	C.O .	CO UR T NO . 8	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 37 )
3 1 6	13708 /2024	12.02. 2024	WP (C) - 2846/ 2024	G.C.JENA	C.O .	CO UR T NO . 8	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 37 )
3 1 7	13709 /2024	12.02. 2024	ABLAP L- 10420 /2023	K.C.PAND A	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 1)
3 1 8	13710 /2024	12.02. 2024	CONTC - 2438/ 2023	N.K.ROUT	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09	CONT EMPT	(S ea t No - 6)
3 1 9	13711 /2024	12.02. 2024	CONTC - 708/2 024	L.D.SAHU	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
3 2 0	13712 /2024	12.02. 2024	CONTC - 540/2 024	A.C.R.DA S	C.O .	CO UR T NO	Order Dtd. 2024-02-09		(S ea t No

						. 2 OL D			- 6)
3 2 1	13713 /2024	12.02. 2024	CONTC - 543/2 024	M.R.ROUT RAY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
3 2 2	13714 /2024	12.02. 2024	CONTC - 547/2 024	P.K.MISH RA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
3 2 3	13715 /2024	12.02. 2024	CONTC - 499/2 024	B.SAMAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
3 2 4	13716 /2024	12.02. 2024	CONTC - 551/2 024	M.R.BARI K	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
3 2 5	13717 /2024	12.02. 2024	CONTC - 570/2 024	R.MOHANT Y	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
3 2 6	13718 /2024	12.02. 2024	CONTC - 578/2 024	R.R.DAS	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
3	13719	12.02.	CONTC	B.SINGH	C.O	CO	Order Dtd. 2024-02-09		(S

27	/2024	2024	- 578/2 024		.	UR T NO .2 OL D			ea t No - 6)
328	13720 /2024	12.02. 2024	CONTC - 574/2 024	M.R.SAHO O	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09		(S ea t No - 6)
329	13721 /2024	12.02. 2024	WP (C) - 60/20 23	U. KUMAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	WRIT BRAN CH-6	(S ea t No - 35 )
330	13722 /2024	12.02. 2024	CONTC - 518/2 024	N.K.ROUT	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09		(S ea t No - 35 )
331	13723 /2024	12.02. 2024	CONTC - 462/2 024	P.PANDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09		(S ea t No - 35 )
332	13724 /2024	12.02. 2024	CONTC - 512/2 024	G.C.JENA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-02-09		(S ea t No - 35 )
333	13725 /2024	12.02. 2024	CONTC - 493/2 024	M.R.SAHO O	C.O .	CO UR T NO .2 OL	Order Dtd. 2024-02-09		(S ea t No - 35 )

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334	13726/2024	12.02.2024	CONTC - 473/2024	P.K.LENKA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	(Seat No - 35)
335	13727/2024	12.02.2024	CONTC - 535/2024	M.R.ROUTRAY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	(Seat No - 35)
336	13728/2024	12.02.2024	CONTC - 534/2024	S.K.PARIDA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	(Seat No - 35)
337	13731/2024	12.02.2024	CONTC - 527/2024	P.C.DAS	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	(Seat No - 35)
338	13732/2024	12.02.2024	CONTC - 435/2024	S.SATAPATHY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	(Seat No - 35)
339	13733/2024	12.02.2024	CONTC - 440/2024	M.R.SAHO	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-02-09	(Seat No - 35)
340	13734/2024	12.02.2024	CONTC - 437/2024	P.C.CHHINCHANI	C.O.	CO UR T NO	Order Dtd. 2024-02-09	(Seat No

						. 2 OL D			- 35 )
3 4 1	13735 /2024	12.02. 2024	CONTC - 397/2 024	M.R.ROUT RAY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 35 )
3 4 2	13736 /2024	12.02. 2024	CONTC - 579/2 024	M.R.SAHO O	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 35 )
3 4 3	13737 /2024	12.02. 2024	CONTC - 592/2 024	S.K.RATH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09		(S ea t No - 35 )
3 4 4	13738 /2024	12.02. 2024	CONTC - 709/2 024	S.K.PAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-02-09	CONT EMPT	(S ea t No - 7)
3 4 5	13739 /2024	12.02. 2024	BLAPL - 6098/ 2023	J.PRADHA N	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 11 )
3 4 6	13740 /2024	12.02. 2024	ABLAP L- 14271 /2023	J.PRADHA N	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 8)
3 4 7	13741 /2024	12.02. 2024	ABLAP L- 14363 /2023	S.K.NAYA K	C.O .	CO UR T NO	Order Dtd. 2024-02-08	BAIL -1	(S ea t No

						. 11			- 3)
3 4 8	13742 /2024	12.02. 2024	CONTC - 729/2 024	S.K.PRAD HAN	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 3)
3 4 9	13743 /2024	12.02. 2024	CONTC - 719/2 024	B.K.PAND A	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 3)
3 5 0	13744 /2024	12.02. 2024	CONTC - 439/2 024	P.K.MOHA NTY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 3)
3 5 1	13745 /2024	12.02. 2024	CONTC - 448/2 024	M.R.ROUT RAY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	CONT EMPT	(S ea t No - 7)
3 5 2	13746 /2024	12.02. 2024	CONTC - 392/2 024	D.K.PAND A	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 7)
3 5 3	13747 /2024	12.02. 2024	CONTC - 4332/ 2023	A.P.DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	CONT EMPT	(S ea t No - 6)
3 5 4	13748 /2024	12.02. 2024	CONTC - 7311/ 2022	K.C.SAMA L	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	CONT EMPT	(S ea t No - 2)
3 5 5	13749 /2024	12.02. 2024	WP (C) - 15879 /2019	P.SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-01-30	WRIT BRAN CH-4	(S ea t No - 38 )
3 5	13750 /2024	12.02. 2024	WP (C) -	K.C.SAMA L	C.O .	CO UR	Judgement Dtd. 2024-02-05	WRIT BRAN	(S ea

6			493/2024			T NO .11		CH-3	t No - 51 )
357	13751/2024	12.02.2024	ABLAP L-14439/2023	B.N. SAHU	C.O.	CO UR T NO .11	Order Dtd. 2024-02-08	BAIL-2	(S ea t No - 9)
358	13752/2024	12.02.2024	ABLAP L-12691/2023	D.K. NAIK	C.O.	CO UR T NO .11	Order Dtd. 2024-02-08		(S ea t No - 9)
359	13753/2024	12.02.2024	ABLAP L-9645/2023	M.R. SAHOO	C.O.	CO UR T NO .11	Order Dtd. 2024-02-08	BAIL-2	(S ea t No - 8)
360	13754/2024	12.02.2024	ABLAP L-9645/2023	DILLIP SAMAL	C.O.	CO UR T NO .11	Order Dtd. 2024-02-08	BAIL-2	(S ea t No - 8)
361	13755/2024	12.02.2024	CRLMC -309/2024	A.MOHANT Y	C.O.	CO UR T NO .11	Order Dtd. 2024-02-09		(S ea t No - 8)
362	13756/2024	12.02.2024	BLAPL -2935/2022	B.R. DALAI	C.O.	CO UR T NO .11	Order Dtd. 2022-04-26	BAIL-2	(S ea t No - 9)
363	13757/2024	12.02.2024	CRLMC -2998/2023	M.DAS	C.O.	CO UR T NO .11	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 2)
364	13758/2024	12.02.2024	CRLMC -275/2024	S.R.PANI	C.O.	CO UR T NO .11	Order Dtd. 2024-02-09		(S ea t No - 2)

365	13759/2024	12.02.2024	CRLMC - 275/2024	S.R.PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No - 2)
366	13760/2024	12.02.2024	ABLAP L- 14453/2023	GYANENDR A KUMAR TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 9)
367	13761/2024	12.02.2024	CRLMC - 189/2024	M.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	CRIMINAL MISC	(Seat No - 2)
368	13762/2024	12.02.2024	ABLAP L- 12039/2023	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2023-10-18	BAIL -2	(Seat No - 9)
369	13764/2024	12.02.2024	CRLMC - 4953/2023	N.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	CRIMINAL MISC	(Seat No - 1)
370	13765/2024	12.02.2024	CRLMC - 3508/2023	S.K.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 2)
371	13766/2024	12.02.2024	ABLAP L- 13830/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No - 2)
372	13767/2024	12.02.2024	ABLAP L- 15293/2023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL -2	(Seat No - 7)
373	13768/2024	12.02.2024	ABLAP L- 12037/2023	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2023-10-18	BAIL -2	(Seat No - )



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374	13769/2024	12.02.2024	ABLAP L-15132/2023	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL-1	(Seat No-1)
375	13770/2024	12.02.2024	ABLAP L-15132/2023	M/S.G.C. SWAIN, R.SINGH, S.K.DHAL SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL-1	(Seat No-1)
376	13771/2024	12.02.2024	CONTC - 579/2024	B.K. PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No-1)
377	13772/2024	12.02.2024	SA-312/1996	N.K. SATAPATHY	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	SECOND APPEAL	(Seat No-2)
378	13773/2024	12.02.2024	SA-319/1998	P.C. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-02-09	SECOND APPEAL	(Seat No-4)
379	13774/2024	12.02.2024	RSA-374/2009	RABI SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024-02-09	SECOND APPEAL	(Seat No-3)
380	13775/2024	12.02.2024	CRLA-797/2023	M/S.SANJAY KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
381	13776/2024	12.02.2024	JCRLA - 77/2005	MR.SNEHANSU KUMAR PATNAIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-10	CRIMINAL APPEAL	(Seat No-6)
382	13777/2024	12.02.2024	WP (C) - 29736/2023	G. SAHOO	C.O.	COURT NO	Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No

						.5			-39)
383	13778/2024	12.02.2024	WP (C) -29766/2023	H. DAS	C.O.	COURT NO .5	Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No - 39)
384	13779/2024	12.02.2024	WP (C) -29933/2023	M.N. MOHANTY	C.O.	COURT NO .5	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No - 6)
385	13780/2024	12.02.2024	WP (C) -30099/2023	S. MOHANTY	C.O.	COURT NO .5	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No - 12)
386	13781/2024	12.02.2024	WP (C) -30713/2023	P.K. LENKA	C.O.	COURT NO .5	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No - 33)
387	13782/2024	12.02.2024	WP (C) -30853/2023	BALARAM SINGH	C.O.	COURT NO .5	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No - 17)
388	13783/2024	12.02.2024	WP (C) -31005/2023	M. NAYAK	C.O.	COURT NO .5	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No - 35)
389	13784/2024	12.02.2024	WP (C) -32785/2023	M.R. BARIK	C.O.	COURT NO .5	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No - 45)
389	13785/2024	12.02.2024	WP (C) -	K. PARIDA	C.O.	COURT	Order Dtd. 2024-02-07	WRIT BRANCH	(Seat

0			35027 /2023			T NO .5		CH-3	t No - 12 )
3 9 1	13786 /2024	12.02. 2024	WP (C) - 35412 /2023	S. MOHANTY	C.O	CO UR T NO .5	Order Dtd. 2024-02-07	WRIT BRAN CH-7	(S ea t No - 5)
3 9 2	13787 /2024	12.02. 2024	WP (C) - 35684 /2023	BIBEKANA NDA MAHAPATRA	C.O	CO UR T NO .5	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 7)
3 9 3	13788 /2024	12.02. 2024	WP (C) - 37681 /2023	R. SETHI	C.O	CO UR T NO .5	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 56 )
3 9 4	13790 /2024	12.02. 2024	WP (C) - 37700 /2023	SAMBEET PATTANAYAK	C.O	CO UR T NO .5	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 56 )
3 9 5	13791 /2024	12.02. 2024	WP (C) - 39592 /2023	K. PARIDA	C.O	CO UR T NO .5	Order Dtd. 2024-02-07	WRIT BRAN CH-5	(S ea t No - 22 )
3 9 6	13792 /2024	12.02. 2024	WP (C) - 40589 /2023	R. SETHI	C.O	CO UR T NO .5	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 40 )
3 9 7	13793 /2024	12.02. 2024	ABLAP L- 956/2 024	R.K. MALLICK	C.O	CO UR T NO .5	Order Dtd. 2024-02-09		(S ea t No - 40 )
3	13794	12.02.	ABLAP	R.K.	C.O	CO	Order Dtd. 2024-02-08	BAIL	(S

98	/2024	2024	L-760/2024	MALLICK	.	UR T NO .5		-2	ea t No - 10 )
399	13795/2024	12.02.2024	ABLAP L-962/2024	T.R. DAS	C.O.	CO UR T NO .5	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 7)
400	13796/2024	12.02.2024	ABLAP L-965/2024	G SAHOO	C.O.	CO UR T NO .11	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 7)
401	13797/2024	12.02.2024	ABLAP L-964/2024	T.R. DAS	C.O.	CO UR T NO .11	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 1)
402	13798/2024	12.02.2024	ABLAP L-967/2024	G SAHOO	C.O.	CO UR T NO .11	Order Dtd. 2024-02-09		(S ea t No - 1)
403	13799/2024	12.02.2024	ABLAP L-970/2024	T.R. DAS	C.O.	CO UR T NO .11	Order Dtd. 2024-03-15		(S ea t No - 1)
404	13800/2024	12.02.2024	ABLAP L-857/2024	M MOHANTY	C.O.	CO UR T NO .11	Order Dtd. 2024-02-07		(S ea t No - 1)
405	13801/2024	12.02.2024	BLAPL -92/2024	T.R. DAS	C.O.	CO UR T NO .11	Order Dtd. 2024-01-29		(S ea t No - 1)
406	13802/2024	12.02.2024	ABLAP L-462/2024	J PRADHAN	C.O.	CO UR T NO .11	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 1)

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4 0 7	13803 /2024	12.02. 2024	ABLAP L- 677/2 024	J PRADHAN	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 0 8	13804 /2024	12.02. 2024	ABLAP L- 983/2 024	JP BEHERA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 0 9	13805 /2024	12.02. 2024	ABLAP L- 979/2 024	PRADEEP KUMAR PANDA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 1 0	13806 /2024	12.02. 2024	ABLAP L- 586/2 024	M DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 1 1	13807 /2024	12.02. 2024	ABLAP L- 586/2 024	M DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 1 2	13808 /2024	12.02. 2024	ABLAP L- 980/2 024	A PARIDA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 1 3	13809 /2024	12.02. 2024	ABLAP L- 977/2 024	MR BARIK	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 7)
4 1 4	13810 /2024	12.02. 2024	ABLAP L- 974/2 024	A DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 7)
4 1 5	13811 /2024	12.02. 2024	ABLAP L- 971/2 024	BARUNADI TYA MOHAPATR A	C.O .	CO UR T NO	Order Dtd. 2024-02-09	BAIL -1	(S ea t No

						. 11			- 5)
4 1 6	13812 /2024	12.02. 2024	ABLAP L- 961/2 024	SNEHASIS H BEHERA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 5)
4 1 7	13813 /2024	12.02. 2024	ABLAP L- 958/2 024	M BARAL	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 5)
4 1 8	13814 /2024	12.02. 2024	ABLAP L- 308/2 024	A MOHANTY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 5)
4 1 9	13815 /2024	12.02. 2024	ABLAP L- 308/2 024	A MOHANTY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 5)
4 2 0	13816 /2024	12.02. 2024	BLAPL - 82/20 24	RC MALLICK	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-01		(S ea t No - 5)
4 2 1	13817 /2024	12.02. 2024	ABLAP L- 63/20 24	KC PANDA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 5)
4 2 2	13818 /2024	12.02. 2024	ABLAP L- 137/2 024	AK BHUYAN	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 7)
4 2 3	13819 /2024	12.02. 2024	ABLAP L- 155/2 024	S BARIK	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 5)
4 2 4	13820 /2024	12.02. 2024	ABLAP L- 416/2	G SAHOO	C.O .	CO UR T	Order Dtd. 2024-02-08	BAIL -1	(S ea t

			024			NO . 11			No - 3)
4 2 5	13821 /2024	12.02. 2024	ABLAP L- 260/2 024	PK MISHRA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 3)
4 2 6	13822 /2024	12.02. 2024	ABLAP L- 1011/ 2024	PK PANDA	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 3)
4 2 7	13823 /2024	12.02. 2024	ABLAP L- 594/2 024	A MOHANTY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 3)
4 2 8	13824 /2024	12.02. 2024	ABLAP L- 595/2 024	A MOHANTY	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-09		(S ea t No - 3)
4 2 9	13825 /2024	12.02. 2024	CMP- 849/2 023	DILLIP SAMAL	C.O .	CO UR T NO . 11	Order Dtd. 2024-02-06	WRIT BRAN CH-5	(S ea t No - 53 )
4 3 0	13827 /2024	12.02. 2024	CRLA- 109/2 024	M K MOHANTY	C.O .	CO UR T NO . 7	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 10 )
4 3 1	13828 /2024	12.02. 2024	BLAPL - 34/20 24	KK NATH	C.O .	CO UR T NO . 7	Order Dtd. 2024-01-30		(S ea t No - 10 )
4 3 2	13349 /2024	12.02. 2024	WP (C) - 3036/ 2024	N.K. ROUT	GEN ERA L		Order Dtd. 2024-02-09	WRIT BRAN CH-6	(S ea t No - )

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433	13416/2024	12.02.2024	WA-2560/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No - 4)
434	13419/2024	12.02.2024	WA-2556/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No - 4)
435	13421/2024	12.02.2024	BLAPL - 656/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-02-09		(Seat No - 4)
436	13425/2024	12.02.2024	TRP (C) - 432/2023	ARABINDA DASH	GENERAL		Order Dtd. 2024-02-06	M.J.C.	(Seat No - 6)
437	13429/2024	12.02.2024	ABLAP L- 878/2024	ARABINDA DASH	GENERAL		Order Dtd. 2024-02-07		(Seat No - 6)
438	13432/2024	12.02.2024	CONTC - 9973/2023	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2023-12-22	CONT EMPT	(Seat No - 5)
439	13435/2024	12.02.2024	CRLMC - 4710/2023	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-02-08		(Seat No - 5)
440	13438/2024	12.02.2024	CRLMC - 4833/2023	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 7)
441	13442/2024	12.02.2024	CRLMC - 4834/	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat



			2023						No - 7)
442	13446/2024	12.02.2024	WP (C) - 18586/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No - 6)
443	13450/2024	12.02.2024	CRLMP - 816/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH-3	(Seat No - 13)
444	13454/2024	12.02.2024	CONTC - 287/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-01-31		(Seat No - 13)
445	13459/2024	12.02.2024	BLAPL - 13863/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-02-09	BAIL -1	(Seat No - 6)
446	13461/2024	12.02.2024	BLAPL - 13918/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-02-09	BAIL -2	(Seat No - 10)
447	13464/2024	12.02.2024	GUAP-14/2023	PREETAM MISHRA	GENERAL		Order Dtd. 2024-02-08	FIRST APPEAL	(Seat No - 1)
448	13466/2024	12.02.2024	CRLMC - 325/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-02-09		(Seat No - 1)
449	13680/2024	12.02.2024	WP (C) - 17529/2008	D. DAS	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No - )

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450	13415/2024	12.02.2024	OJC-1765/1992	J R SAHOO	GENERAL		Order Dtd. 1997-01-06 Petition, Annexure, Misc. case, Counter, Rejoinder, Entire Order,		(Seat No - 16)
451	13418/2024	12.02.2024	SA-259/1985	N K ROUT	GENERAL		Decree		(Seat No - 16)
452	13422/2024	12.02.2024	ABLAP L-11638/2023	A MOHANTY	GENERAL		Order Dtd. 2023-10-16	BAIL-2	(Seat No - 7)
453	13424/2024	12.02.2024	WP (C) - 7817/2004	A K SWAIN	GENERAL		Order Dtd. 2019-07-16	WRIT BRANCH-1	(Seat No - 3)
454	13428/2024	12.02.2024	WP (C) - 7731/2022	R SWAIN	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-1	(Seat No - 30)
455	13437/2024	12.02.2024	WP (C) - 1103/2022	R SWAIN	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No - 9)
456	13440/2024	12.02.2024	WP (C) - 24431/2021	R SWAIN	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-7	(Seat No - 15)
457	13443/2024	12.02.2024	WP (C) - 15179/2015	B BEHERA	GENERAL		Entire Order	WRIT BRANCH-8	(Seat No -

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458	13445/2024	12.02.2024	WP (C) - 8867/2020	A K MOHANTY	GENERAL		Order Dtd. 2022-07-19	WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
459	13448/2024	12.02.2024	WP (C) - 8725/2020	A K MOHANTY	GENERAL		Order Dtd. 2022-07-20	WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
460	13451/2024	12.02.2024	WP (C) - 8721/2020	A K MOHANTY	GENERAL		Order Dtd. 2022-07-20	WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
461	13456/2024	12.02.2024	WP (C) - 9336/2023	B N MOHANTY	GENERAL		Order Dtd. 2024-02-02Petition,Annexure,	WRIT BRANCH-3	(Seat No - 14)
462	13458/2024	12.02.2024	WP (C) - 29423/2023	U CHHOTRAY	GENERAL		Order Dtd. 2023-09-21	WRIT BRANCH-5	(Seat No - 22)
463	13460/2024	12.02.2024	WP (C) - 3946/2021	I PANDA	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No - 25)
464	13462/2024	12.02.2024	WPC (O A) - 2265/2015	P K JENA	GENERAL		Order Dtd. 2023-09-08	OA Branch	(Seat No - 1)

4 6 5	13463 /2024	12.02. 2024	WA- 1345/ 2022	B S SWAIN	GEN ERA L		Order Dtd. 2023-11-17	WRIT APPE AL	(S ea t No - 2)
4 6 6	13465 /2024	12.02. 2024	WA- 167/2 018	B. SINGH	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPE AL	(S ea t No - 6)
4 6 7	13467 /2024	12.02. 2024	CONTC - 6781/ 2023	B SAMAL	GEN ERA L		Order Dtd. 2023-10-06	CONT EMPT	(S ea t No - 8)
4 6 8	13481 /2024	12.02. 2024	CONTC - 1874/ 2009	H SUNDARA	GEN ERA L		Annexure		(S ea t No - 8)
4 6 9	13484 /2024	12.02. 2024	BLAPL - 12872 /2023	D P PANI	GEN ERA L		Order Dtd. 2023-12-18	BAIL -2	(S ea t No - 12 )
4 7 0	13485 /2024	12.02. 2024	CRLA- 380/2 012	J P KAR	GEN ERA L		Order Dtd. 2024-02-08	CRIM INAL APPE AL	(S ea t No - 4)
4 7 1	13489 /2024	12.02. 2024	RSA- 115/2 023	P PANDA	GEN ERA L		Order Dtd. 2024-01-16	SECO ND APPE AL	(S ea t No - 5)
4 7 2	13492 /2024	12.02. 2024	RVWPE T- 97/20 23	S MOHARANA	GEN ERA L		Order Dtd. 2024-01-30	CIVI L REVI SION	(S ea t No - 1)
4 7 3	13498 /2024	12.02. 2024	MATA- 353/2 023	R K BARIK	GEN ERA L		Decree	FIRS T APPE AL	(S ea t No

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474	13500/2024	12.02.2024	WP (C) - 6359/2018	M MOHANTY	GENERAL		Entire Order	WRIT BRANCH-1	(Seat No - 31)
475	13501/2024	12.02.2024	WP (C) - 5935/2014	J MOHANTY	GENERAL		Order Dtd. 2023-11-10	WRIT BRANCH-2	(Seat No - 6)
476	13502/2024	12.02.2024	WP (C) - 1417/2024	J M ROUT	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
477	13503/2024	12.02.2024	WP (C) - 25442/2014	P K BARIK	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 29)
478	13504/2024	12.02.2024	WP (C) - 21367/2012	P K BARIK	GENERAL		Order Dtd. 2022-05-19	WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
479	13506/2024	12.02.2024	WP (C) - 17656/2013	P K BARIK	GENERAL		Order Dtd. 2023-08-28	WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
480	13508/2024	12.02.2024	WP (C) - 8782/2015	P K BARIK	GENERAL		Order Dtd. 2023-04-11	WRIT BRANCH-3	(Seat No - 12)
4	13509	12.02.	WP (C)	P K	GEN		Order Dtd. 2021-04-08	WRIT	(S

81	/2024	2024	- 6768/ 2009	BARIK	ERA L			BRAN CH-4	ea t No - 17 )
482	13512 /2024	12.02. 2024	WP (C) - 25438 /2014	P K BARIK	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRAN CH-8	(S ea t No - 29 )
483	13515 /2024	12.02. 2024	WP (C) - 1228/ 2015	P K BARIK	GEN ERA L		Order Dtd. 2023-08-28	WRIT BRAN CH-2	(S ea t No - 45 )
484	13520 /2024	12.02. 2024	WP (C) - 2004/ 2018	P K DAS	GEN ERA L		Order Dtd. 2021-03-31Entire Order,	WRIT BRAN CH- 11	(S ea t No - 68 )
485	13523 /2024	12.02. 2024	WP (C) - 25441 /2014	P K BARIK	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRAN CH-8	(S ea t No - 29 )
486	13527 /2024	12.02. 2024	WP (C) - 25440 /2014	P K BARIK	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRAN CH-8	(S ea t No - 29 )
487	13530 /2024	12.02. 2024	WP (C) - 25439 /2014	P K BARIK	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRAN CH-8	(S ea t No - 29 )
488	13535 /2024	12.02. 2024	MATA- 120/2 019	K N SAHOO	GEN ERA L		Order Dtd. 2024-02-05	FIRS T APPE AL	(S ea t No - )

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489	13541/2024	12.02.2024	CRLMP-242/2015	T DASH	GENERAL		Order Dtd. 2018-03-09Petition,Annexure,Entire Order,		(Seat No-1)
490	13544/2024	12.02.2024	CRLREV-420/2022	B NAYAK	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,	CRIMINAL REVISION	(Seat No-4)
491	13547/2024	12.02.2024	CRLMC-3126/2023	B NAYAK	GENERAL		Order Dtd. 2024-02-07Petition,Annexure,Misc.case ,	CRIMINAL MISC	(Seat No-5)
492	13549/2024	12.02.2024	ABLAPL-6173/2018	N K ROUT	GENERAL		Order Dtd. 2021-12-09Petition,Annexure,	BAIL-2	(Seat No-11)
493	13554/2024	12.02.2024	BLAPL-1435/2022	B K DASH	GENERAL		Entire OrderEntire Brief,	BAIL-1	(Seat No-4)
494	13556/2024	12.02.2024	BLAPL-12893/2023	M DAS	GENERAL		Order Dtd. 2023-12-07	BAIL-2	(Seat No-12)
495	13559/2024	12.02.2024	BLAPL-8214/2021	N K ROUT	GENERAL		Order Dtd. 2021-12-06Petition,Annexure,	BAIL-1	(Seat No-4)
496	13563/2024	12.02.2024	MACA-753/2015	B K MOHARANA	GENERAL		Order Dtd. 2023-05-11	MISC . APPEAL SEC.	(Seat No-7)
499	13566/2024	12.02.2024	MACA-276/2	B K MOHARANA	GENERAL		Order Dtd. 2023-02-20	MISC .	(Seat No-7)

7			020		L			APPEAL SEC.	t No - 6)
498	13576/2024	12.02.2024	CRLA-67/2022	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-12-11	CRIMINAL APPEAL	(Seat No - 7)
499	13578/2024	12.02.2024	CRLREV-353/2016	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-01-10	CRIMINAL REVISION	(Seat No - 2)
500	13622/2024	12.02.2024	WP (C) - 1653/2024	B MOHANTY	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
501	13729/2024	12.02.2024	WP (C) - 116/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 117)
502	13730/2024	12.02.2024	WA-2353/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 5)
503	13763/2024	12.02.2024	CRLREV-669/2017	D R SENAPATI	GENERAL		Order Dtd. 2023-12-22Petition, Annexure,	CRIMINAL REVISION	(Seat No - 5)
504	13789/2024	12.02.2024	WA-107/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No - 2)
505	13826/2024	12.02.2024	WP (C) - 17992	B SAHOO	GENERAL		Order Dtd. 2020-08-28	WRIT BRANCH-4	(Seat No - 4)



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